

## STATEMENT

Statement showing surplus/deficit of different State Electricity Boards.

Sl. No.	State Electricity Board	1980-81	
		Surplus**	Deficit
1.	Andhra Pradesh	129	—
2.	Bihar	—	326
3.	Gujarat	70	—
4.	Haryana	—	302
5.	Himachal Pradesh	—	118
6.	Karnataka	159	—
7.	Kerala	125	—
8.	Madhya Pradesh	—	222
9.	Maharashtra	—	224
10.	Orissa	—	—
11.	Punjab	99	—
12.	Rajasthan	—	72
13.	Tamil Nadu	40	—
14.	Uttar Pradesh	—	210
15.	West Bengal	—	68
		622	1542

Net Deficit for 1980-81 : (—) 920 Million Rupees.

Necessary Statements of the Accounts of the State Electricity Boards of Jammu & Kashmir, Assam and Meghalaya have not been made available.

\*\* Figures given are for Surplus/Deficit of that year and do not include any figures of earlier years shown in that year for extra ordinary Renewals/Replacements, Significant prior period expenses, Direct debit to Loan Redemption Fund, Direct Debit (Credit) to Capital Reserves, Prior period credits/debits, interest on works in progress in earlier years, prior period R.E. subvention Reversed.

**Rehabilitation of Displaced Persons in Assam**

1465. SHRI CHIRANJILAL SHARMA :  
SHRI ABDUL RASHID  
KABULI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) steps taken so far for the rehabilitation of displaced persons of Assam residing in camps since the last general elections ; and

(b) by what time will all of them be rehabilitated ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) The affected persons have been given assistance for reconstruction of houses, purchase of lost milch cattle, grant for purchase of books to schoolgoing children and maintenance. assistance Agriculturist families have been given in addition, assistance for purchase of seeds, fertilisers, tractorisation of land and replacement of lost bullocks. Non-agriculturist families including petty traders have been given financial assistance for their self employment. Assistance has also been given to the State Government for repair of bridges and school buildings, water supply arrangements and health and medical care. A sum of Rs.49.71

crores has been released to the Govt. of Assam for relief and rehabilitation measures. Assistance has also been given to the voluntary organisations for looking after women and children in need of care and protection. A sum of Rs. 47 lakhs has been released to the Govt. of West Bengal for the affected persons who had gone to West Bengal.

(b) 45,384 families have given approved scale of rehabilitation assistance and the grant assistance to 5,461 families is at various stages. As on 29th July, 1983, all camps in Assam have been closed. As on 20th July, 1983, 26, 217 persons were in Camps in West Bengal. They will be given rehabilitation assistance at approved scale.

#### Supply of Half Filled Cylinders in Allahabad

1466. SHRI G, NARSIMHA REDDY : Will the Minister of ENERGY be pleased to state :

(a) whether it has come to Government's notice that in Allahabad LPG users are getting half filled cylinders;

(b) whether some unscrupulous stockists are manipulating such things which is fraught with great danger; and

(c) whether Government have conducted surprise raids to apprehend culprits and if so, with that results ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) No, Sir.

(c) Regular inspection of distributor's godown are being carried out. In addition, surprise inspections have been undertaken to ascertain if any malpractices are being committed by LPG distributors. Weights and Measures Department have also raided LPG distributors of Allahabad but they could not detect any supply of underweight cylinders to their consumers.

#### T.V. Centre For Cachar

1467. SHRI SONTOSH MOHAN DEV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether he is aware of the existing situation where Cachar district in Assam is in the range of listening regular TV programmes from Bangladesh; and

(b) if so, how do Government propose to counter the position and cover Cachar district by our Doordarshan programme and avoid listening to Bangladesh TV relay programmes?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) It is reported that freak signals from Bangladesh TV could be received in some parts of Cachar District.

(b) Expansion of TV in the country is being done in a phased manner. By the end of Sixth Plan, it is proposed to increase the number of transmitters in the country to 180 which would cover about 70% of the population. Cachar District which is not covered in the present phase would be considered in future expansion plan subject to the availability of resources.

#### Bonded Labour In States

1468. SHRI E. BALANANDAN :  
SHRI M.M. LAWRENCE :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) number of bonded labourers still existing in the different parts of the country, State-wise details thereof; and

(b) how long it will take to rehabilitate these bonded labourers ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) A statement showing the total number of